order dated 4.1.2006 and all the employees were released under VSS. SSPL has been liquidated vide Court's order dated 29.01.2010.

(c) No Sir.

Contract to BSNL for laying OFC

3048.SHRI A.U. SINGH DEO: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether BSNL has been awarded a contract by the Ministry of Defence for laying of Optical Fibre Cables in strategic locations in the country, if so, the details thereof and the process carried out;
- (b) whether BSNL has further outsourced the work in whole/part to some contractors, if so, the details including details of the sub-contractors and the work awarded; and
- (c) whether any of the sub contractors are currently being probed by investigative agencies like, CBI, ED, CVC, etc., if so, details thereof and the reasons for awarding the contract to such contractors while probe is still going on?
- THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Government has approved the implementation of alternate communication network named Network for Spectrum (NFS) for Defence Services for release of spectrum at a total cost of ₹ 13,334 crores. This network is being implemented by Bharat Sanchar Nigam Limited (BSNL) for the Defence Services.
- (b) BSNL has informed that the work of NFS project is being executed by dividing the entire project into 11 components and by following the transparent price evaluation through tender process for each component. BSNL is awarding work to lowest (L-1) bidder only. Details of the components are given below:

Sl. No. Components of the NFS Project

- 1. Optical fibre Cable (OFC) laying for Defence backbone and Army access
- 2. OFC Laying for Navy access
- 3. Dense Wavelength Division Multiplexing (DWDM) equipment
- Internet Protocol based Multi Protocol Label Switching (IP MPLS) network for Army

Sl. No. Components of the NFS Project

- 5. IP MPLS network for Navy
- 6. Geographic Information System (GIS) based Optical Fiber Cable Network Management System (GOFNMS)
- 7. Encryptors
- 8. Microwave components
- 9. Satellite components
- 10. Unified Network Management System
- 11. Infrastructure works

The work has been awarded only for component at serial number 1 comprising of seven different packages. Details for the same are given below:

| Sl. No. | Name of the L1 bidder | Purchase Order Value (in ₹) |
|---------|---------------------------------|-----------------------------|
| 1. | M/s. Sterlite Technologies Ltd. | 1640,56,68,710 |
| 2. | M/s. Vindhya Telelinks Ltd. | 1036,06,00,000 |
| 3. | M/s. TCIL-CPSU | 1448,60,76,007 |
| 4. | M/s. L&T Ltd. | 1420,31,98,280 |
| 5. | M/s. L&T Ltd | 1022,06,11,229 |
| 6. | M/s. ITI LtdCPSU | 843,83,33,050 |
| 7. | M/s. ITI LtdCPSU | 1267,29,51,499 |

CPSU- Central Public Sector Undertaking

(c) Central Vigilance Commission (CVC) has sought factual position on the award of work on three complaints and investigation report on one complaint.

Shortage of mobile towers

†3049. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the shortage of towers in Delhi and Mumbai has badly affected the telecom/mobile services resulting in trouble particularly for the MTNL subscribers;

[†]Original notice of the question was received in Hindi.